NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP No.30/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008	
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd	
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others	
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilps reportesently on behalf of	Counsel fol	9849866556	my.
A. Cheken varing	Carse Fr Pr 2 deg	1948914187	Oh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambourg -	RS	984905-6652	1
P. Mysender Parkely	Pro V	924 M21212	b-

ORDER

Heard Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld.Counsel for the Petitioner No.3 and Mr.A.Chakravarthy Ld.Counsel for the Petitioner No. 1,2 & 4 and Mr.S.Chidambaram Ld. PCS for Respondent No.3 and Mr. P.Amendu Reddy Ld. Counsel for the Respondent. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the case on 12th March 2018

Member (T)

Member (J)